



**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

IA no:25/2024

APPEAL NO 9 OF 2024

Sergio Dias

... Appellant

V/s

GCZMA &Ors.

...Respondents

**REPLY ON BEHALF OF RESPONDENT NO.1 ON THE
APPLICATION FOR PRODUCTION ADDITIONAL
DOCUMENTS**

The Respondent no.1 hereby most respectfully states and submits as under:

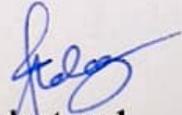
1. The Answering Respondent No.1 (Member Secretary of Goa Coastal Zone Management Authority) is in receipt of the application for production of additional documents which seeks to demonstrate that alleged offending structure which was directed to be demolished to the extent to which it was not in conforming with structure as depicted on survey plan which was authorised structure having an area of 25 sqmts.
2. The Answering Respondent has passed an order of demolition dated 16/01/2019 by assessing all such documents that were

placed by Appellant and hence question of producing any further document does not arise.

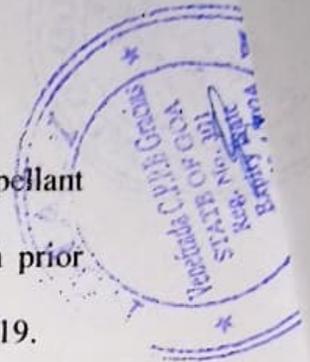
3. The Answering Respondent No.1 submits that the Appellant should have taken recourse to such study report much prior before passing of said order of demolition dated 16/01/2019.
4. The Answering Respondent will have to re-assess the evidence afresh/denovo if incase said document is allowed to be taken on record, considering the fact that the Goa Engineering College being an Institute of repute in the State of Goa.
5. In light of the above, it is therefore prayed that this Hon'ble Tribunal be pleased to decide as to whether the documents sought to be produced on record by the present application should be considered or not.

Place: Panaji-Goa

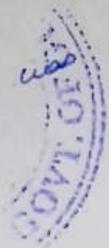
Date:21/03/2024


Respondent no.1

MEMBER SECRETARY
GOA COASTAL ZONE MANAGEMENT AUTHORITY
PANAJI - GOA



VERIFICATION



I, the above-named Respondent No.1 (Member Secretary of Goa Coastal Zone Management Authority), do hereby state that the statements made by me in this reply are true and correct to the best of my knowledge and belief; not part of it is false; and nothing material has been concealed therefrom.

Place: Panaji-Goa

Date:21/03/2024

[Signature]
21/3/24
Respondent no.1
MEMBER SECRETARY
GOA COASTAL ZONE MANAGEMENT AUTHORITY
PANAJI - GOA



Executed before me
At Lalangute Bardez - Goa
Reg. No. 51/03/2024/P
Dated: 21/03/2024

[Signature]
Venefrada C.P.P.B. Gracias
Advocate & Notary Goa State